| | Annexure 2 | | | | | | | | | | | | | |
|--|---|-------------------|-----------------------------|----------------|---------------------------|------------------|-----------------------------|--|-----------------------------|---------------------------------|-----------------------------|------------------------------------|----------------|--|
| | Name of the Corporate debtors: M/s. Servomax India Private Limited: Date of Commencement of Liquidation: 04.02.2019: List of stakeholders as on: 04.04.2022 | | | | | | | | | | | | | |
| List of Un Secured financial creditors | | | | | | | | | | | | | | |
| S No | Name of Creditors | Identification No | Details of claims receigved | | Details of claim admitted | | | | | Amount of any mutual | | | | |
| | | | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of claims | Amount covered by guarantee | % share in total amount of claims admitted | Amount of continge nt claim | dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks if any | |
| | L&T Finance limited (Assigned to Omkara Assets Reconstruction Private Limited | | | 2329245 | 2329245 | | | | | | | | | |
| 4 | | 4 | 05.03.2019 | | | Form D | Nil | 0.03 | - | - | - | - | | |
| | | | | | | | | | | | | | | |
| | Sub Total | | | 23,29,245 | 23,29,245 | | | | | | | | | |